DIVISION BENCH **ITEM NO. 121**

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ
IA No. 412/2022 IN CP No.(IB) 261/ALD/2019

CORAM:

1. **SHRI PRAVEEN GUPTA,**
   HON'BLE MEMBER (JUDICIAL)
2. **SHRI ASHISH VERMA,**
   HON'BLE MEMBER (TECHNICAL)

Date of Order: 17th March, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	**ORIENTAL BANK OF COMMERCE V/S M/S A.B.M. CONCRETE PVT LTD**
UNDER SECTION	**7 IBC (IN LIQUIDATION)**

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Shubham Agarwal, Adv. : *For the Applicant in IA No. 412/2022*

Sh. Ramesh Kumar Shukla, Adv. : *For the Respondent in IA No. 412/2022*

ORDER

At joint request, adjourned to 29th March, 2023.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

17th March, 2023

Priya Agarwal
(Stenographer)